

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>New IA (IBC)/1341/2024 in CP(IB) No.334/9/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Smart Login Solutions Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Tomato Trading LLP</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Smart Login Solutions Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA (IBC)/1341/2024**

**Present:** Mr. TSN Raju, Resolution Professional.

It is stated by the Resolution Professional that he wants to withdraw the application. Accordingly, this application is dismissed as withdrawn and order for attachment issued by this Authority is called back.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**